the investigation and as such there is no delay in filing charge sheet as the case is still under investigation.

[9 August, 2018]

- (b) The evidence collected so far are in safe custody of CBI. Further collection of evidence in this case is still in progress.
- (c) The investigation of the case is still going on and it is endeavoured to conclude the investigation expeditiously, however, no specific time for filing the charge sheet can be given at this stage.

Fixing tenure and salary of CIC

2669. SHRI JOSE K. MANI: Will the PRIME MINISTER be pleased to state:

- (a) whether Government is considering amendments to the Right to Information (RTI) Act that would allow the Government to prescribe the tenure, salaries, allowances and other terms of services of Central and State Information Commissioners; and
- (b) whether Government contends that the RTI being a statutory body, unlike Election Commission (EC) and Supreme Court (SC) which are constitutional, the status and service conditions need to be rationalised accordingly?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) and (b) Yes. It is proposed to consider enabling provisions under the RTI Act to frame Rules regarding salaries, allowances and conditions of service for these functionaries as there are no such provisions available under the RTI Act presently.

Cadre service allocation to UPSC probationers

2670. DR. SANJAY SINH: Will the PRIME MINISTER be pleased to state:

- (a) whether Government proposes for examination based cadre service allocation to UPSC qualified probationers;
- (b) if so, whether Government has received any communication from PMO in this regard;
- (c) the details of present practice in this regard and of divergent plans proposed; and
- (d) how the new system would pay weightage and thus respect position to the top most posts of civil servants?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) to (c) Service allocation to the candidates recommended by the Union Public Service Commission